GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.477 FOR ANSWER ON 20/07/2022

GRADDAL FUEL PUMP

477. SHRIMATI BHAVANA PUNDALIKRAO GAWALI: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of STEEL be pleased to state :

(a) whether it is a fact that the vehicle could not be started even after installing the graddal accessories, etc of S.M.S.-II fuel pump in Bhilai Steel Plant of Chhattisgarh;

(b) the details of the total number of additional items procured for graddal vehicle;

(c) the reasons for graddal vehicle lying idle which is bought for crores of rupees;

(d) whether an investigation has been conducted by the Government for the stock of safety shoes and safety gloves as well as the rigging of diesel and oil in the workshop;

(e) if so, the action taken against the guilty persons;

(f) whether the Government is aware that the Price Rate Worker (PRW) is being paid less than the minimum wage and carelessness is also being taken in buying the spare parts of the vehicles; and

(g) if so, the action taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a) No, Sir. The Gradall machine started and operated smoothly after changing of fuel pumps every time during the period of its operation i.e. 2007-2018.
- (b) Total 201 numbers of additional items have been purchased for this machine. Detail of additional items procured is at **Annexure 1.**
- (c) The Gradall machine has been in operation from year of purchase i.e. 2007 till 2018, till its useful life.
- (d) Stock verification has been carried out and no discrepancies have been found.
- (e) Does not arise in view of (d) above.
- (f)&(g):There are no Piece Rated Workers (PRW) in Bhilai Steel Plant. However, the contractual labours are paid by the respective employer (i.e. Contractors) as per the Minimum Wages notified by Government of Chhattisgarh. In addition, "Additional Welfare Amenity" @ Rs. 88.46 per day of attendance, subject to maximum of Rs. 2300.00 per month is reimbursed to the Contractor towards payment made to the contract labour. As on date, Bhilai Steel Plant has not received any notice from the State Government for non payment of Minimum Wages.

Carelessness/negligence has not been noted in the purchase of vehicle spare parts as they are purchased as per procedure / guidelines.

Annexure I

Total no. of Items	Details of Items
16	Hose Assembly, Suction Switch, Element Air Filters, Ignition Switch, etc.
3	Fuel Filers, Oil filters
1	Drill blades
2	Retainer, Pilot Adoptor
1	Retainer Tap Hole
1	Moil Peg PNT F/DRL M/C
80	Different types of Hose Assy, Adaptor, Pilot, Blade,Tap Hole Drill Rammer Hammer CF S29 of cast, etc.
1	Engine Harness
28	Sendor, Relays, Sensors, Filters, Center Pin Assy, Membrane Acc, Packing Kit ,Hoist CY, Seal kitTilt Gland, Turbo Charger etc.
14	Swing Motor Assy, Swing Transmission, Swing Brake Assy, Tilt Brake Assy, Track Adjuster Assy, etc.
1	Moil Peg Point
51	CE Muffler, R.H. Joystick Assy, L.H. Joystick Assembly, Foot Pedal Valve, Pilot Manifold Assembly, Curved Link Assembly, Pin, Straight Link Assy etc.
1	Tool Cylinder Assembly
1	Fuel Injection Pump
